M/s. SBA Industries Private Limited

Filing of List of Creditors under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons)
Regulations, 2016

				r			,	_	Amou	nts in Rupees
S. No.	Category of Creditor	ı	nary of Claims received Amount	No. of	nary of Claims admitted Amount of claims admitted	Amount of Contingent claims	Amount of Claims not admitted	Amount of Claims under verification	Details in Annnexure	Remarks, if
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	_	-	-		-
2	Unsecured financial creditors belonging to any class of creditors	ī	-	-	=	H	-	-		-
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	_	-	-		-
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	30,61,85,702	1	30,61,85,702	_	_	_	1	_
5	Operational creditors (Workmen)		-	_	-	-	_	_	_	-
6	Operational creditors (Employees)	-	-	-	_	-		-	-	_
7	Operational creditors (Government Dues)	í	_	-	-	-	-	-	-	-
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	1,10,32,274	1	1,10,32,274	-	-	-	2	-
9	Other creditors, if any, (other than financial creditors and operational creditors)	ı	-	-	-	_	-	_		_
	Total	2	31,72,17,976	2	31,72,17,976		-			



					100.00				30,61,85,701.57	30,61,85,701.57	_	Total	
The details of Security interest: 1) Corporate Guarantee given by Yohan Industries dated 05.12.2017 & 27.03.2019 2) Personal Guarantee given by Shashi Bagga and Ashok Bagga 3) Personal Guarantee given by Ashok Bagga 4) Deed of Hypothecation dated 27.09.2017 5) Supplemental Hypothecation Deed dated 26.02.2019	0.00	0.00	0.00	0.00	100.00	No	0.00	Unsecured Loan	30,61,85,702	30,61,85,702	18.08.2022	Axis Bank Limited	ь
	verificatio n	admitted	mutual dues, that may be setoff	Claim	% of voting share in CoC	Whether related party?	Amount Whethe covered by related guarantee party?	Nature of claim	Amount of claim admitted	Amount claimed	Date of receipt		
Remarks, if any	Amount of claim	Amount of Amount of Amount of contingent any claim not claim	Amount of any	Amount of contingent			nim admitted	Details of claim admitted		Details of claim received	Deta:	Name of creditor	No.
		litors)	lass of cred	jing to any c	rs belong	icial credito	ıer than finaı	creditors (oth	List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	List of I			
.2022	s on: 24.08.	of Creditors a	.2022; List o	CIRP: 28.06	cement or	of Commen	UTED; Date	PRIVATE LIM	S SBA INDUSTRIES	Name of Corporate Debtor: M/S SBA INDUSTRIES PRIVATE LIMITED; Date of Commencement of CIRP: 28.06.2022; List of Creditors as on: 24.08.2022	Name of C		
Annexure -1													



	ь	No.	
Total	M/s Shri Shanti Nath Steels	Name of creditor	Name
	15.07.2022 (Susequent documents received on 17.08.2022)	Detaire	of Corporate
1,10,32,274.00 1,10,32,274.00	1,10,32,274.00	Details of claim received f Amount claimed Amount of claim admitted	Debtor: M/S SBA
1,10,32,274.00	1,10,32,274.00 Supplier of goods	Amount of claim admitted	I/S SBA INDUSTRIES PRIVATE LIMITED; Date of Commencement of CIRP: 28.06.2022
	Supplier of goods	Detail Nature of claim	RIVATE L
0.00	0.00	Amount Amount covered covered guarant security interest	IMITED;
0.00	0.00	Details of claim admitted Nature Amount Amount Covered by roting by guarantee security interest interest coc	Date of Cor
	No	Whethe % or vot related shaparty? in Co	nmencem id Emplo
	NA	% of voting share in CoC	ent of CII
0.00	0.00	Amount of conting ent claim	RP: 28.06.
0.00	0.00	Amount of any mutual dues, that may be setoff	2022; List c
0.00	0.00	not admitted	Name of Corporate Debtor: M/S SBA INDUSTRIES PRIVATE LIMITED; Date of Commencement of CIRP: 28.06.2022; List of Creditors as on: 24.08.2022 List of Operational Creditors (Other than Workmen and Employees and Government Dues)
0.00	0.00	Amount of claim under verification	
		Remarks, if any	Annexure -2



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